

Mr. Speaker : Part (b) refers to Andhra Government.

Dr. Rama Rao : May I know whether the hon. Minister's attention has been drawn to the speech of the Chief Minister of Andhra in the Andhra Assembly recently, where he said that the Planning Commission's stand in the Second Plan was different from that in the First Plan and it was likely to undergo further changes, and if so, may I know what pressure the Government and the Planning Commission are bringing on the Andhra Government to put this recommendation about ceiling on land into practice?

Shri S. N. Mishra : As I have submitted, we have come across Press reports, but it would indeed be no quite correct for us to rely upon all those Press reports. The house is seized of the Second Five Year Plan and after the views of the House have been expressed on this, I think then the State Governments would have an occasion to express their own views on this.

Mr. Speaker : Shri Shree Narayan Das may put his question.

Part (b) is an independent question.

Shri Shree Narayan Das : May I know whether it is a fact that the Government of U.P. have altogether declined to follow the direction or advice given by the Planning Commission with regard to the laying down of ceilings on holdings?

The Minister of Planning and Irrigation and Power (Shri Nanda) : There is no question of their altogether declining to carry out the declared policy adopted here. The question is of phasing of things to be done, phasing of programmes, and it may be that in certain places it may take more time than in others.

Some hon. Members rose—

Mr. Speaker : Now, we must have a debate on this matter when the discussion on the Second Five Year Plan is taken up. How many questions am I to allow on this matter?

Second Five Year Plan

*1072. **Shri Bhibhuti Mishra :** Will the Minister of Planning be pleased to state:

(a) whether Government have formulated any constructive scheme to have public co-operation directly in executing the Second Five Year Plan; and

(b) if so, the nature of the scheme?

The Deputy Minister of Planning (Shri S. N. Mishra) : (a) and (b). The matter is under consideration.

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि यह मामला कब तक विचाराधीन रहेगा ?

श्री इया० नं० मिश्र : ज्यादा दिन इसमें नहीं लगेंगे क्योंकि हमने इसके लिये बजट में प्राविजन (उपबन्ध) कर दिया है। स्कीम बनने में तो कुछ समय लगता ही है।

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि सरकार ने फर्स्ट फाइव इयर्स प्लान (प्रथम पंचवर्षीय योजना) में जो अनुभव प्राप्त किया है, उसे देखते हुये सेकेंड फाइव इयर्स प्लान (द्वितीय पंचवर्षीय योजना) में पब्लिक कोऑपरेशन (जन सहयोग) के लिये क्या वह कुछ ज्यादा सुविधा प्रदान करेगी ?

योजना तथा सिंचाई और विद्युत संबंधी (श्री नन्दा) : जी हाँ, यह बात सही है।

Shri Shree Narayan Das : May I know whether it is a fact that the direction^s given by the Planning Commission to the various State Governments with regard to framing of the Plan from village level upwards have not been carried out and therefore there is a reaction in the minds of the public because they were not consulted with regard to the framing of the Second Plan from the village panchayats upwards; and if so, may I know whether the Government is going to do anything to counteract this impression?

Shri Nanda : I do not agree that the assumption of the hon. Member is correct.

सेठ गोबिन्द दास : जहाँ तक जनता के सहयोग का सम्बन्ध है, क्या मिश्र मिश्र राज्य सरकारों ने इस सम्बन्ध में कोई प्रस्ताव भेजे हैं, और यदि प्रस्ताव भेजे हैं तो वे प्रायः सब जगह एक से हैं या उन में कोई विशेष अन्तर है ?

श्री नन्दा : अभी कोई खास योजनायें इस किस्म की नहीं आई हैं, अभी तो सामान्य नीति पर ही विचार हो रहा है।

Shri Raghavaiah : What sort of co-operation does the Government expect from sadhus? Is it through manual labour or through propaganda work?

Shri Nanda : As citizens of India they have to do their part in the best possible manner open to them.

Shri K. K. Basu : May I know whether the sadhus have been influenced to the effect that instead of fleeing money from their disciples that money should be utilised for national development works?

Shri Nanda : Yes, Sir. Whatever money is available in the country should be utilised for the best purpose to get the best results and not wasted in any way.

**Central Sericulture Research Station,
Berhampore**

*1073. **Shri Sadhan Gupta :** Will the Minister of Production be pleased to state :

(a) whether it is proposed to transfer the Central Sericulture Research Station at Berhampore in West Bengal to the Central Silk Board as one of its subordinate organisations; and

(b) if so, how the employees of the station are going to be affected by such transfer?

The Minister of Production (Shri K. C. Reddy) : (a) No, Sir.

(b) Does not arise.

Shri Sadhan Gupta : May I know whether the question of transferring the Sericulture Research Station to the Silk Board is under consideration?

Shri K. C. Reddy : No, Sir. As I have said already, there is no such proposal. At one stage there was a proposal to transfer it to the Central Silk Board. That was considered and that proposal has now been given up.

Shrimati Renu Chakravartty : In 1953 the Government was pleased to state that the question of placing the Central Sericulture Research Station on a permanent basis was under consideration of the Government. May I know how far we have advanced towards finalising the question of permanency of the staff?

Shri K. C. Reddy : The matter is under active consideration of the Government.

Shrimati Renu Chakravartty : May I know how many more years will be needed for coming to a decision on the subject, which is under pendancy for the last 5 or 6 years.

Shri K. C. Reddy : I think, Sir, an early decision is possible.

Shri Sadhan Gupta : May I know if Shri Nanjappa, the Chairman of the Silk Board, during his recent visit to the Station assured the staff that they would be made permanent soon and, if so, what is the basis of this assurance?

Shri K. C. Reddy : As I said, Sir, the matter is under active consideration of the Government and I may assure the hon. Member that a decision is very likely within the next few weeks.

Shri S. C. Samanta : May I know whether this question was discussed in the last meeting of the Central Silk Board and, if so, whether they contended to start another Central Research Institute?

Shri K. C. Reddy : No, Sir. There is no proposal at present to start any other Central Research Institute. There was a proposal to start one at Chennapatnam in Mysore and they are building an institute there, but I do not know if it is a Central Research Institute or a regional one.

Shri Sadhan Gupta : May I know up to what date the sanction to the Research Station has been extended now and how long it is going to be extended on a temporary basis?

Shri K. C. Reddy : This Station was established in 1943, I believe, in the first instance for a period of 4 years. Since then it is being extended on sanctions from year to year. As I have already indicated earlier, the question of making it permanent is under active consideration and a very early decision is possible.

Shri Sadhan Gupta : Is it possible that the sanction was only extended for a month this time—up to 30th June? What is the present position regarding the sanction?

Shri K. C. Reddy : I would like to have notice to answer that question.

Shri B. S. Murthy : Is there any plan to establish one centre in the agency area in Andhra?

Shri K. C. Reddy : So far as I know there is no such proposal.

पुनर्वास आवास निगम

*१०७४. श्री नवल प्रभाकर : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पुनर्वास आवास निगम ने २२ अप्रैल, १९५५ के बाद कीर्तिनगर में कोई विकास-कार्य किया है ; और

(ख) यदि हाँ, तो उसका व्योरा क्या है ?